

GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS
RAJYA SABHA
UN-STARRED QUESTION NO. 815
ANSWERED ON TUESDAY, JULY 27, 2021

FOREIGN COMPANIES IN INDIA
QUESTION

815. Shri Binoy Viswam:

Will the Minister of Corporate Affairs be pleased to state

- (a) the number of foreign companies registered during each of the last three years and the revenue earned therefrom, sector-wise and State/UT-wise;
- (b) the number of such companies set up with foreign capital and those set up with domestically generated capital separately, company/Sector-wise;
- (c) the total number of employees who are working in these foreign companies in India;
- (d) whether certain foreign companies /entities are conducting online activities without getting themselves registered; and
- (e) if so, the details thereof and the action taken by Government to safeguard the interest of Indian consumers and investors?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION; MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF PLANNING; AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS

(RAO INDERJIT SINGH)

(a): “Foreign Company” is defined under section 2 (42) of the Companies Act, 2013 (the Act) as any company or body corporate incorporated outside India which (a) has a place of business in India by itself or through an agent, physically or through electronic mode and (b) conducts any business activity in India in any other manner.

The details of the number of foreign companies registered in the country during each of the last three years are as under:

States	2018-19	2019-20	2020-21
Assam	0	0	0
Andhra Pradesh	2	0	1
Bihar	1	0	1
Delhi	26	28	15
Goa	1	0	0
Gujarat	2	1	4

States	2018-19	2019-20	2020-21
Haryana	19	22	4
Himachal Pradesh	0	0	1
Karnataka	7	8	9
Kerala	1	1	0
Maharashtra	42	40	23
Manipur	1	0	0
Orissa	0	1	1
Rajasthan	1	2	1
Tamil Nadu	6	7	9
Telangana	1	3	2
Uttar Pradesh	1	8	3
Uttarakhand	1	1	1
West Bengal	6	2	3
Total	118	124	78

Revenue earned from foreign companies by States/UTs sector-wise is not maintained.

The details of fees collected on account of registration & forms filed by such foreign companies in the country during each of the last three years are as under:

Details	2019	2020	2021
No. of Foreign companies registered	118	124	78
Fees collected on account of registration & forms filed by such foreign companies (in Rs.)	13,58,22,000	13,20,03,100	7,02,46,600

(b): No such data is maintained for foreign companies defined under section 2 (42) of the Act.

(c): Data regarding number of employees working in foreign companies is not maintained.

(d): No such complaint against any unregistered foreign company is received.

(e): Question does not arise.
